

(b) if so, the details thereof alongwith their proposed locations: and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). Demands for opening additional LPG distributorships are received from time to time from different parts of the country including Assam. The locations meeting Oil Industry economic viability norms are included in the LPG Marketing Plan. Accordingly, 16 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for Assam as under :

|             |            |
|-------------|------------|
| Rangiya     | Karimganj  |
| Nagaon      | Chapar     |
| Guahati (2) | Kharupetia |
| Barpeta Rd  | Golaghat   |

Lanka

Mankachar

Durbri

Lumding

Ramakrishna Nagar

Biswanath Charali

Makum

Selection of the distributors is made through Oil Selection Board.

#### Land Records

1693. DR. KRUPASINDHU BHOI :

SHRI KRISHAN LAL SHARMA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether steps have been taken by the Government for computerisation and updating of land records;

(b) if so, the progress made so far in this regard and the total expenditure being incurred thereon;

(c) the State-wise details thereof;

(d) whether the Union Government propose to sanction special grants for States for the purpose;

(e) if so, the details thereof; and

(f) the date by which the land records are likely to be updated?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes Sir.

(b) So far 223 districts under the Scheme of Computerisation of Land Records have been covered and funds to the tune of Rs. 44.27 crores have been provided to States/UTs.

(c) A Statement giving State-wise details is attached.

(d) and (e). The Scheme of Computerisation of Land Records is a 100% Centrally Sponsored Scheme for providing grants to States/UTs.

(f) Updation of Land Records is a continuous process. However, 1st phase of complete data capture on the basis of available records is expected to be completed within three years as per the project guidelines. But as it mostly depends on the effective planning and efforts made up by the State/UT Governments, including their level to level Revenue functionaries. Hence the Government of India can not give a definite time frame.

#### STATEMENT

| S. No. | State/UT               | Number of Districts    | Total amount released (Rs. in lakhs) |
|--------|------------------------|------------------------|--------------------------------------|
| 1.     | Andhra Pradesh         | 12                     | 418.00                               |
| 2.     | Assam                  | 8                      | 158.00                               |
| 3.     | Bihar                  | 7                      | 150.00                               |
| 4.     | Gujarat                | 9                      | 165.00                               |
| 5.     | Goa                    | Entire State           | 20.00                                |
| 6.     | Haryana                | 17                     | 275.00                               |
| 7.     | Himachal Pradesh       | 8                      | 145.00                               |
| 8.     | Jammu and Kashmir      | 4                      | 49.00                                |
| 9.     | Karnataka              | 9                      | 216.00                               |
| 10.    | Kerala                 | 14                     | 295.00                               |
| 11.    | Madhya Pradesh         | 13                     | 243.00                               |
| 12.    | Maharashtra            | 20                     | 375.00                               |
| 13.    | Manipur                | 3                      | 25.00                                |
| 14.    | Mizoram                | 1                      | 25.00                                |
| 15.    | Orissa                 | 12                     | 252.50                               |
| 16.    | Punjab                 | 5                      | 123.62                               |
| 17.    | Rajasthan              | 16                     | 293.00                               |
| 18.    | Sikkim                 | Entire State           | 32.00                                |
| 19.    | Tamil Nadu             | 10                     | 243.00                               |
| 20.    | Tripura                | 3                      | 85.00                                |
| 21.    | Uttar Pradesh          | 22                     | 394.00                               |
| 22.    | West Bengal            | 14                     | 410.00                               |
| 23.    | Dadra and Nagar Haveli | Entire U.T. (One unit) | 12.38                                |
| 24.    | Delhi                  | Entire U.T. (One unit) | 8.03                                 |
| 25.    | Pondicherry            | Entire U.T. (One unit) | 15.00                                |
| Total  |                        | 223 Project            | 4427.53                              |